

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :03/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/2250/2025 ARBP/11/2025	M/S S.M. CONSULTANTS, BBSR VS STATE OF ODISHA	BUDHA BINAYA VS	// ( //
2	D-BLAPL/3325/2025 BLAPL/1238/2025	NIRANJAN PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001256/2024
3	D-BLAPL/2742/2025 BLAPL/1239/2025	MANGARAJ PANGI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /282 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000204/2024
4	D-BLAPL/3316/2025 BLAPL/1240/2025	CHHABI @ CHHABILA SAHU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	ANGUL SADAR PS /568 /2021 A.D.J.,ANGUL(Anugul ) CT/0000079/2022
5	D-BLAPL/3297/2025 BLAPL/1241/2025	CHAITANYA GOUDA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE MAHILA /157 /2024 AD HOC ADDITIONAL DISTRICT AND S CT/0000131/2024
6	D-BLAPL/3301/2025 BLAPL/1242/2025	ESWAR HIAL @ ESWARA HIAL VS STATE OF ODISHA	ARIJEET MISHRA VS	BORIGUMMA /164 /2024 JMFC, BORIGUMMA(Koraput) GR/0000253/2024
7	D-BLAPL/3336/2025 BLAPL/1243/2025	BISWAJIT SAMANTARAY VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	BADAGODA P.S. /567 /2024 A.D.J.,BHUBANESWAR(Khordha ) TR/0000674/2024
8	D-BLAPL/3314/2025 BLAPL/1244/2025	TERU @ BHOLA @ RABINARAYAN BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /223 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000361/2024
9	D-BLAPL/3338/2025 BLAPL/1245/2025	PRANABANDHU @ CHAMANA SUNA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	MURIBAHAL /4 /2025 JMFC, MURIBAHAL(Balangir) GR/0000003/2025
10	D-BLAPL/3346/2025 BLAPL/1246/2025	TINKAN DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandham 2(A)CC/0000047/2024
11	D-BLAPL/2157/2025 BLAPL/1247/2025	GUNA @ KAILASH SAMAL VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	RAMACHANDRAPUR /2 /2020 ADDL.DIST.JUDGE,ANANDPUR(Kendujh ST/0000016/2020

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12	D-BLAPL/3472/2025 BLAPL/1248/2025	MOHAMMAD TABRIZ ALLAM @ MOHAMMAD TABRIL ALLAM VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	GHATAGAON /232 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001090/2024
13	D-BLAPL/3471/2025 BLAPL/1249/2025	SUKANTA KUMAR KUSHAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /603 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001827/2024
14	D-BLAPL/3470/2025 BLAPL/1250/2025	SUKANTA KUMAR KUSHAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /572 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001812/2024
15	D-BLAPL/3385/2025 BLAPL/1251/2025	RAJA PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE 2(A)CC/0000021/2025
16	D-BLAPL/3458/2025 BLAPL/1252/2025	RAJENDRA PRASAD BARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /577 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001822/2024
17	D-BLAPL/3034/2025 BLAPL/1253/2025	RAJU TAREI VS STATE OF ODISHA	PRATIK NAYAK VS	KHALLIKOTE /414 /2024 ADDL. DIST. AND SESSIONS JUDGE, KHALLIKOTE ST/0000060/2024
18	D-BLAPL/3386/2025 BLAPL/1254/2025	MINAKETAN SETHI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000002/2025
19	D-BLAPL/3474/2025 BLAPL/1255/2025	RAJENDRA PRASAD BARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /576 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001821/2024
20	D-BLAPL/3453/2025 BLAPL/1256/2025	RAJENDRA PRASAD BARI VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR SADAR /367 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001135/2024
21	D-BLAPL/3389/2025 BLAPL/1257/2025	JOGENDRA KISHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	LAHUNIPADA /253 /2024 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundergarh) GR/0001063/2024
22	D-BLAPL/3455/2025 BLAPL/1258/2025	SUKANTA KUMAR KUSHAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /574 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(OD) GR/0001819/2024
23	D-BLAPL/3391/2025	BHAGABAN DAS @ BHAGABAN DASH	JYOTIRMAYA SAHOO	/ /0

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	BLAPL/1259/2025	VS STATE OF ODISHA	VS	J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Khordha) 2(A)CC/0000001/2025
24	D-BLAPL/3456/2025 BLAPL/1260/2025	SIBA HANS VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	SINAPALI /314 /2022 SPECIAL JUDGE,NAWAPARA(Nuapada ) SA/0000020/2023
25	D-BLAPL/3392/2025 BLAPL/1261/2025	AMIT KUMAR MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	JALESWAR /477 /2024 J.M.F.C.,JALESWAR(Baleshwar) CT/0000594/2024
26	D-BLAPL/3096/2025 BLAPL/1262/2025	SOUMYA RANJAN MOHARANA VS STATE OF ODISHA	M BALAJI RAO VS	// SPECIAL JUDGE,JEYPORE(Koraput) TR/0000070/2024
27	D-BLAPL/3382/2025 BLAPL/1263/2025	BIJAYA PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /30 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOT GR/0000104/2025
28	D-BLAPL/3383/2025 BLAPL/1264/2025	SANGRAM KESHARI PARIDA @ SANGRAM PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /482 /2023 A.D.J.,KODALA(Ganjam) ST/0000038/2024
29	D-BLAPL/3393/2025 BLAPL/1265/2025	SK. AYUB VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAHID NAGAR P.S. /551 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0001523/2024
30	D-BLAPL/2828/2025 BLAPL/1266/2025	M. GOURAHARI PATRA @ M. MURALI PATRO @ M.MURALI PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /286 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURI GR/0000279/2024
31	D-BLAPL/3394/2025 BLAPL/1267/2025	BIJAY JENA VS STATE OF ODISHA	OM KUMAR BALIARSINGH VS	SAHID NAGAR P.S. /551 /2024 J.M.F.C.(III),BHUBANESWAR(Khordha ) CT/0001523/2024
32	D-BLAPL/3331/2025 BLAPL/1268/2025	TRINATH KHILLA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000068/2023
33	D-BLAPL/3332/2025 BLAPL/1269/2025	BABI @ PARAMANANDA SATHUA VS STATE OF ODISHA	SARADA PRASAD DASH VS	BALANGA /108 /2024 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000071/2024
34	D-BLAPL/3447/2025 BLAPL/1270/2025	BALUNKESWAR BEHERA @ PINTU VS	SURYAKANTA DASH VS	POTTANGI /115 /2017 SPECIAL JUDGE,KORAPUT(Koraput)

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35	D-BLAPL/3396/2025 BLAPL/1271/2025	STATE OF ODISHA RIBU PANI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	TR/0000023/2017 BHARATPUR PS /681 /2024 AD HOC ADDITIONAL SESSIONS JUDGE TR/0000539/2024
36	D-BLAPL/3430/2025 BLAPL/1272/2025	SESADEBA PATRA @ SHESADEV PATRA VS STATE OF ODISHA	GOREKHANATH DAS VS	NIRAKARPUR /178 /2023 A.D.J.,BHUBANESWAR(Khordha ) TR/0000398/2023
37	D-BLAPL/3461/2025 BLAPL/1273/2025	JYOTIRMAYA PARIDA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	/ /0 SPECIAL JUDGE,BHANJANAGAR(Ganjar 2(A)CC/0000002/2025
38	D-BLAPL/3462/2025 BLAPL/1274/2025	SUKANTA KUMAR KUSHAL VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /577 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(O GR/0001822/2024
39	D-BLAPL/3156/2025 BLAPL/1275/2025	BISWAMITRA JALA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh ) 2(A)CC/0000001/2025
40	D-BLAPL/1420/2025 BLAPL/1276/2025	SUJIT SWAIN @ JILLU SWAIN VS STATE OF ODISHA	SATYA RANJAN PATI VS	CHANDRASEKHARPUR /221 /2023 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000259/2023
41	D-BLAPL/2981/2025 BLAPL/1277/2025	SK. TAJUDIN @ TAJU VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	NANDAPUR /32 /2022 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000037/2022
42	D-BLAPL/3312/2025 BLAPL/1278/2025	AGASTI HARIJAN VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BIJEPUR /4 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000006/2025
43	D-BLAPL/3231/2025 BLAPL/1279/2025	BANTI @ SUSANTA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANKI /381 /2024 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack GR/0000532/2024
44	D-BLAPL/3146/2025 BLAPL/1280/2025	SACHI @ SACHIKANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BENTKAR (42 MOUZA) UPD CUTTACK J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001196/2024
45	D-BLAPL/3370/2025 BLAPL/1281/2025	AMIT SADANKE VS STATE OF ODISHA	SUSMITA PATTNAIK VS	LAXMISAGAR P.S. /319 /2024 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000712/2024

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46	D-BLAPL/3258/2025 BLAPL/1282/2025	UMAKANTA MALLIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	MANCHESWAR P.S. /617 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0002008/2024
47	D-BLAPL/3300/2025 BLAPL/1283/2025	LINGARAJ DAS VS STATE OF ODISHA	MAHES DAS VS	/ /0 J.M.F.C.(V),BHUBANESWAR(Khordha ) 2(A)CC/0000029/2025
48	D-BLAPL/3374/2025 BLAPL/1284/2025	SAHADEV RAY VS STATE OF ODISHA	SEVATI SOREN VS	BRAJARAJNAGAR /273 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0001035/2024
49	D-BLAPL/3446/2025 BLAPL/1285/2025	TALLHA KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	TIGIRIA /299 /2024 J.M.F.C.,TIGIRIA(Cuttack) CT/0000292/2024
50	D-BLAPL/2743/2025 BLAPL/1286/2025	SK. SAMASAD VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BARIPADA TOWN /154 /2024 A.D.J.,BARIPADA(Mayurbhanj) ST/0000206/2024
51	D-BLAPL/3123/2025 BLAPL/1287/2025	SAMIR JENA VS STATE OF ODISHA	PRASANNA KUMAR MOHANTY VS	/ /0 SPECIAL JUDGE,KHALLIKOTE(Ganjam) 2(A)CC/0000016/2024
52	D-BLAPL/3228/2025 BLAPL/1288/2025	SUNITA DAS @ DIDI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MADHUPATNA /307 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000210/2024
53	D-CMAPL/52649/2024 CMAPL/42/2025	LAXMIPRIYA KARAN (RETIRED) VS STATE OF ODISHA	ADV. VS	/ / ( / /
54	D-CMAPL/54071/2024 CMAPL/43/2025	CHEWA CHANDRA KERKETTA (DEAD) VS NOORI MUNDA	ADV. VS	/ / ( / /
55	D-CMP/3347/2025 CMP/175/2025	NIRANJAN SAHOO VS RAJANI SAHOO	SRINIBASH SATAPATHY VS	/ / CIVIL JUDGE (JD),CHANDIKHOLE(Jajap TS/0000046/2000
56	D-CMP/4461/2025 CMP/176/2025	M/S. SUKANTI ENTERPRISES,CUTTACK VS JAYANTA KUMAR SWAIN	SATRUGHNA DASH (A) VS	/ / 2ND ADJ,CUTTACK(Cuttack) Fao/0000074/2024
57	D-CMP/378/2025	JADUNATH PRADHAN	ARUN KUMAR MISHRA	/ /

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/177/2025	VS DULLASEN PRADHAN	VS	CIVIL JUDGE SENIOR DIVISION,RANPUR
58	D-CMP/385/2025 CMP/178/2025	APARAJITA PATTNAIK VS ABANINDRA PATTNAIK	BHASKAR CHANDRA PANDA VS	CS/0000178/2021 // CIVIL JUDGE (SD),PURI(Puri)
59	D-CMP/4009/2025 CMP/179/2025	BIBUTI BHUSAN BISWAL VS STATE OF ODISHA	BIKRAM SENAPATI VS	CMA/0000147/2024 // CIVIL JUDGE (JD),JAGATSINGHPUR(Jagatsinghpur)
60	D-CMP/3035/2025 CMP/180/2025	ALL ODISHA STATE BANK OFFICERS HOUSING CO OPERATIVE SOCIETY LIMITED, VS SURENDRA SAHU	PRABONESH CHANDRA NAYAK VS	CS/0000238/2021 // CIVIL JUDGE (SD),KHURDA(Khordha )
61	D-CMP/3362/2025 CMP/181/2025	BISWARANJAN DAS VS JAGANNATH DAS	SAMIR KUMAR MISHRA VS	EC/0000010/2013 // ADDL.DIST.JUDGE,ANANDPUR(Kendujhar)
62	D-CMP/4058/2025 CMP/182/2025	GIRIJA SHANKAR PATRA VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	Fao/0000001/2023 // CIVIL JUDGE (SD),DEOGARH(Debagarh )
63	D-CMP/3754/2025 CMP/183/2025	SARAT KUMAR BEHERA VS NIMAI CHAND BEHERA	BIJAYA KUMAR BEHERA 1 VS	CS/0000069/2023 // 3RD ADDL.CIVIL JUDGE(S.D.),BALASORE
64	D-CMP/4446/2025 CMP/184/2025	BANWARILAL AGARWALLA @ BANWARILAL BAGARIA VS SITA DEVI BAGARIA	SANDIPANI MISRA VS	CS/0000233/2017 // 1ST. A.D.J.,ROURKELA(Sundargarh)
65	D-CONTC/4232/2025 CONTC/592/2025	BABAJI CHARAN SWAIN VS SAMARTH VERMA,IAS	ADV. VS	RFA/0000001/2025 // ()
66	D-CONTC/4241/2025 CONTC/593/2025	SUSRI SANGITA PANIGRAHI VS SANJIV KUMAR MISHRA,IAS	GYANA RANJAN SETHI VS	// // ()
67	D-CONTC/4367/2025 CONTC/594/2025	AJAYA KUMAR NAYAK VS SIDHARTHA SHANKAR SWAIN,COLLECTOR,PURI	PARSURAM DAS VS	// // ()
68	D-CONTC/4369/2025 CONTC/595/2025	DEEPAK KUMAR JENA VS	SUSHANTA KUMAR MISHRA VS	// // ()

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69	D-CONTC/4487/2025 CONTC/596/2025	PRACHITANAYA GIRI, D.E.O,BALASORE GOBIND CHANDRA SUNAMAJHI VS SARAT CHANDRA SABARA,OAS	ADV. VS	// // ()
70	D-CONTC/4398/2025 CONTC/597/2025	PREMALATA DAS VS SHALINI PANDIT, IAS	SATYABRATA SATASPATHY VS	// () //
71	D-CONTC/4444/2025 CONTC/598/2025	ANURADHA PARIDA VS BASANTA KUMAR NAYAK,D.E.O,KENDRAPARA	ADV. VS	// () //
72	D-CONTC/54561/2024 CONTC/599/2025	BASANTA KUMAR SAHOO VS HEMANT SHARMA, IAS	AMIT KUMAR NATH VS	// () //
73	D-CONTC/54564/2024 CONTC/600/2025	SAPNESWAR BISWAL VS HEMANT SHARMA, IAS	AMIT KUMAR NATH VS	// () //
74	D-CONTC/3639/2025 CONTC/601/2025	RAMESH CHANDRA MOHANTY VS B.N.S RAJPUT,PRINCIPAL AND SECY, SKILL DEVELOPMENT DEPT.,ODISHA	AMIT KUMAR NATH VS	// () //
75	D-CONTC/3645/2025 CONTC/602/2025	PRATAP CHANDRA BARAL VS B.N.S RAJPUT,PRINCIPAL AND SECY., SKILL DEVELOPMENT DEPT., ODISHA	AMIT KUMAR NATH VS	// () //
76	D-CONTC/3845/2025 CONTC/603/2025	REBATIBALA NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// () //
77	D-CONTC/3859/2025 CONTC/604/2025	SAROJINI TRIPATHY VS SHALINI PANDIT, IAS	ADV. VS	// () //
78	D-CONTC/4448/2025 CONTC/605/2025	JAGANNATH SAHOO VS PREM CHANDRA CHAUDHARY,IAS	SAIBRATA RATH VS	// () //
79	D-CONTC/4316/2025 CONTC/606/2025	DHRUBA CHARAN SAHU VS PRABHA DHAN, I.I.C	AVIJIT PATNAIK VS	// () //

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80	D-CONTC/4404/2025 CONTC/607/2025	BASANTA KUMAR KAR VS SHALINI PANDIT, IAS	ADV. VS	// () //
81	D-CONTC/4522/2025 CONTC/608/2025	PANKAJINI NAYAK VS SURENDRA KUMAR,IAS	ADV. VS	// () //
82	D-CONTC/4407/2025 CONTC/609/2025	BHAKTA BANDHU LENKA VS SHALINI PANDIT, IAS	ADV. VS	// () //
83	D-CONTC/4408/2025 CONTC/610/2025	DURYODHAN MAHANTA VS SHALINI PANDIT, IAS	ADV. VS	// () //
84	D-CONTC/4473/2025 CONTC/611/2025	BHIKARI CHARAN PANDA VS SATYA RANJAN MISHRA,DIRECTOR,ELEMENTARY EDUCATION,ODISHA	ADV. VS	// () //
85	D-CRLA/667/2025 CRLA/164/2025	SUDARSAN PANDA VS STATE OF ODISHA(GA)	RAMESH CHANDRA PRADHAN VS	VIGILANCE PS (BERHAMPUR) /9 /2009 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/000010/2009
86	D-CRLA/2057/2025 CRLA/165/2025	GANDARAM KHAMARI VS DIRECTOR OF VIGILANCE, GOVT. OF ODISHA, CUTTACK	BRAHMANANDA HOTA VS	KORAPUT VIGILANCE /14 /2010 AUTHORISED OFFICER,KHURDA(Khord Confiscation Case/000009/2017
87	D-CRLA/3149/2025 CRLA/166/2025	KURESU BADARAITA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /143 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000018/2023
88	D-CRLA/3347/2025 CRLA/167/2025	KALIA GOUDA@RAGHUNATH GOUDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	K.NUAGAON /87 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/000011/2023
89	D-CRLA/3359/2025 CRLA/168/2025	RANJAN KUMAR SAHOO VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /115 /2013 A.D.J.,NAYAGARH(Nayagarh ) ST/000060/2018
90	D-CRLMC/3119/2025 CRLMC/484/2025	ATULYA KUMAR KANUNGO VS ANJALI DAS	NIRANJAN SINGH (1) VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) EC/000122/2021
91	D-CRLMC/3284/2025	BISHAL BEHERA @ BANTY	DURGA PRASANNA MISHRA	SAMBALPUR TOWN /404 /2021

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	CRLMC/485/2025	VS STATE OF ODISHA	VS	S.D.J.M.,SAMBALPUR(Sambalpur) GR/0003805/2021
92	D-CRLMC/3305/2025 CRLMC/486/2025	RANJITA SAHU@DHARITRI SAHU VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	MAHILA PS SAMBALPUR /42 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001298/2023
93	D-CRLMC/3308/2025 CRLMC/487/2025	SUSANTA DAS@KALIA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /305 /2019 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000279/2019
94	D-CRLMC/3016/2025 CRLMC/488/2025	BIBEKANANDA SAHOO@CHAGALA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	MALGODOWN /115 /2007 J.M.F.C.(III),CUTTACK(Cuttack) GR/0001407/2007
95	D-CRLMC/3266/2025 CRLMC/489/2025	IMTIAZ KHAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	CANTONMENT ROAD /82 /2014 DISTRICT & SESSIONS JUDGE,CUTTACK ST/0000229/2022
96	D-CRLMC/3267/2025 CRLMC/490/2025	DANARDAN CHAKRA @ TUKUN VS BISWANATH GURU	BIBEKANANDA MAHAPATRA VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur ) ICC/0000482/2022
97	D-CRLMC/3086/2025 CRLMC/491/2025	KILLI TIRUPATI RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GURANDI /24 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000028/2023
98	D-CRLMC/3296/2025 CRLMC/492/2025	OM PRASAD BEHERA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CHATRAPUR /899 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0001812/2024
99	D-CRLMC/649/2025 CRLMC/493/2025	DR. SRIKANTA KUMAR PATRO VS STATE OF ODISHA	SAMVIT MOHANTY VS	CAPITAL P.S. /112 /2022 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0001111/2022
100	D-CRLMC/3026/2025 CRLMC/494/2025	CHANDRASEKHAR DHAL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	NIHALPRASAD /31 /2017 JMFC, GONDIA(Dhenkanal) GR/0000187/2017
101	D-CRLMC/1084/2025 CRLMC/495/2025	KANHA MALLIK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	BALUGAON P.S. /139 /2023 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIKOT GR/0000393/2023
102	D-CRLMC/3065/2025 CRLMC/496/2025	MINAKETAN DAS VS	ABHISHEK DASH VS	SAMBALPUR VIGILANCE /14 /2008 SPL.JUDGE SAMBALPUR(Sambalpur)

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103	D-CRLMP/3274/2025 CRLMP/179/2025	DIRECTORATE OF VIGILANCE, ODISHA SUNITA MATIA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	TR/0000005/2009 TIGIRIA /4 /2025 ( //
104	D-CRLMP/3226/2025 CRLMP/180/2025	JAYANTA KUMAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR DAS VS	/ /0 ( //
105	D-CRLMP/3188/2025 CRLMP/181/2025	MANORAMA SAHOO VS STATE OF ODISHA	SAIDATTA SENAPATI VS	BASUDEVPUR /33 /2022 ( //
106	D-CRLMP/3133/2025 CRLMP/182/2025	PUSPALATA BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	BHANDARIPOKHARI /552 /2024 ( //
107	D-CRLMP/3063/2025 CRLMP/183/2025	PUSPALATA ROUT VS STATE OF ODISHA	SRINIBAS MOHANTY VS	/ /0 ( //
108	D-CRLMP/3339/2025 CRLMP/184/2025	INDIRA DUTT VS STATE OF ODISHA	LALATENDU DAS VS	BADAGODA P.S. /620 /2024 ( //
109	D-CRLMP/2747/2025 CRLMP/185/2025	TRINATH ROUT VS STATE OF ODISHA	BHUBANESWAR DASH VS	/ /0 ( //
110	D-CRLMP/3427/2025 CRLMP/186/2025	RAJENDRA KUMAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 ( //
111	D-CRLMP/3433/2025 CRLMP/187/2025	NABAKISHOR SETH VS STATE OF ODISHA	HARAPRASAD PANDA VS	/ /0 ( //
112	D-CRLREV/2505/2025 CRLREV/57/2025	M/S.ADITYA AUTOMOBILES VS JMG AUTOMOBILES	AMIYA KUMAR MOHANTY VS	CHOUDWAR /45 /2019 2ND ADJ,CUTTACK(Cuttack) CRA/0000010/2023
113	D-CRLREV/3136/2025 CRLREV/58/2025	KRUSHNA CHANDRA SAHOO VS BANITA SAHOO	DIBYAJYOTI SAHOO VS	/ /0 DISTRICT & SESSIONS JUDGE ,PHULBA CRA/0000003/2024

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114	D-CRLREV/705/2025 CRLREV/59/2025	MANJULATA BEHERA VS STATE OF ODISHA	DIGBAS PANDA VS	NARASINGHPUR /62 /2010 ADDL.SESIONS JUDGE,ATHAGARH(C CRA/0000007/2018
115	D-FAO/1200/2025 FAO/48/2025	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.,KHURDA VS RASMI RANJAN JENA	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000053/2021
116	D-FAO/4054/2025 FAO/49/2025	DR. EMMA MANY EKKA VS RAJALAXMI BEHURA	KALPATARU MISHRA VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK Os/0000002/2019
117	D-FAO/575/2025 FAO/50/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR VS NILAMBAR NAG	SOMNATH ROY VS	// Divisional Labour Commissioner cum Comm EC/0000006/2019
118	D-FAO/2164/2025 FAO/51/2025	M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK VS CHANDRA MANI SAHA @ CHANDRAMALA SAHA	ADAM ALI KHAN VS	// COMNR FOR EMPLOYEES COMPENSAT EC/0000042/2017
119	D-MACA/3886/2025 MACA/170/2025	SITA PRADHAN VS JAYANTI BEHERA	BHAGIRATHI DASH VS	// III MACT,JAJPUR(Jajapur ) Mac/0000178/2014
120	D-MACA/1887/2025 MACA/171/2025	THE D.M. THE ORIENTAL INSURANCE CO. LTD., ANGUL VS BIDULATA BISWAL	PRASANTA KUMAR MAHALI VS	// 1ST MACT, DHENKANAL(Dhenkanal) Mac/0000134/2021
121	D-MACA/4379/2025 MACA/172/2025	NATIONAL INSURANCE CO. LTD., SAMBALPUR VS BED PADHAN	PRAMOD KUMAR TRIPATHY VS	// 1ST M.A.C.T.,BALANGIR(Balangir) Mac/0000142/2015
122	D-OTAPL/4564/2025 OTAPL/3/2025	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. K V MOHAN RAO AND COMPANY PVT LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
123	D-OTAPL/4384/2025 OTAPL/4/2025	COMMISSIONER , CGST AND CENTRAL EXCISE, ROURKELA VS M/S. KALINGA SPONGE IRON LIMITED LIMITED	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
124	D-OTAPL/4568/2025 OTAPL/5/2025	PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE,BHUBANESWAR VS M/S. K V MOHAN RAO AND COMPANY PVT LTD.	TUSHAR KANTI SATAPATHY,SR.S.C VS	// () //
125	D-RPFAM/4458/2025	LUIA LIPIUSPA SAMAL	BIJAYA KUMAR ROUTRAY	//

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	RPFAM/34/2025	VS SUBHASIS DAS MOHAPATRA	VS	JUDGE, FAMILY COURT, BHADRAK(Bh Crp/0000182/2023
126	D-RSA/2931/2025 RSA/66/2025	SATYABADI SAHOO VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// A.D.J,ODAGAON(Nayagarh ) RFA/0000047/2023
127	D-TRP(C)/4560/2025 TRP(C)/31/2025	SOUBHAGINI BEHERA VS KASINATH DAS	SANJIB SWAIN VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000584/2021
128	D-WA/2851/2025 WA/323/2025	CUTTACK CENTRAL CO-OPERATIVE BANK LTD.,CUTTACK VS THE JOINT LABOUR COMMISSIONER,BBSR CUM APPELLATE AUTHORITY,BBSR	DR. PATANJALI TRIPATHY VS	// ()
129	D-WA/3133/2025 WA/324/2025	STATE OF ODISHA VS BHAGYASHREE RAY	SONAK MISHRA, A.S.C. VS	// ()
130	D-WA/4062/2025 WA/325/2025	DAMODAR JENA VS PARADIP PORT TRUST	SUKANTA KUMAR DALAI VS	// ()
131	D-WA/4269/2025 WA/326/2025	STATE OF ODISHA VS BHAGABAN BEHERA	SANJIB KUMAR SWAIN , A.G.A VS	// ()
132	D-WA/4300/2025 WA/327/2025	STATE OF ODISHA VS SABILA FIRDOSH	SONAK MISHRA,A.S.C VS	// ()
133	D-WA/4596/2025 WA/328/2025	ARATI PRADHAN VS STATE OF ODISHA	SAMIR KUMAR MISHRA,(SR.ADV.) VS	// ()
134	D-WA/4308/2025 WA/329/2025	STATE OF ODISHA VS INAMUL ISLAM	DEBASIS NAYAK ,A.G.A VS	// ()
135	D-WA/4310/2025 WA/330/2025	STATE OF ODISHA VS BHABANI SINGH SAMANTA	SANJAY RATH , A.G.A VS	// ()
136	D-WA/4314/2025 WA/331/2025	SACHIDANANDA PARIDA VS	SUKANTA KUMAR MISHRA VS	// ()

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137	D-WA/4328/2025 WA/332/2025	STATE OF ODISHA STATE OF ODISHA VS PRASHANT KUMAR MISHRA	BIBEKANANDA NAYAK, A.G.A VS	// // 0 //
138	D-WA/4600/2025 WA/333/2025	STATE OF ODISHA VS BHIKARI CHARAN PRADHAN	JAYANTA KUMAR BAL,A.G.A VS	// 0 //
139	D-WA/3135/2025 WA/334/2025	STATE OF ODISHA VS KAILASH NATH PATTANAIAK	SATYABRATA MOHANTY,A.G.A VS	// 0 //
140	D-WA/1012/2025 WA/335/2025	STATE OF ODISHA VS CHETAN SAHOO	SASWAT DAS, A.G.A. VS	// 0 //
141	D-WA/1090/2025 WA/336/2025	STATE OF ODISHA VS SUSIL KUMAR SAHOO	SASWAT DAS,A.G.A VS	// 0 //
142	D-WA/1148/2025 WA/337/2025	STATE OF ODISHA VS DILIP KUMAR KISAN	SASWAT DAS, A.G.A. VS	// 0 //
143	D-WA/4363/2025 WA/338/2025	STATE OF ODISHA VS PRATAP KUMAR SINGH	SANJAY RATH,A.G.A VS	// 0 //
144	D-WA/4414/2025 WA/339/2025	PRINCIPAL SECY, S.S AND E.P.D DEPTT VS SITARAM DAKUA	BIMBISAR DASH, A.G.A. VS	// 0 //
145	D-WA/4365/2025 WA/340/2025	STATE OF ODISHA VS HARA PRASAD BHOI	SATYABRATA MOHANTY,A.G.A VS	// 0 //
146	D-WP(C)/4035/2025 WP(C)/3535/2025	CHATRUBHUJA PRADHAN VS STATE OF ODISHA	DIPTI DHALL VS	// 0 //
147	D-WP(C)/4287/2025 WP(C)/3536/2025	BASANTA KUMAR NAIK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //

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148	D-WP(C)/4288/2025 WP(C)/3537/2025	DR. SIBA PRASAD NANDA VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
149	D-WP(C)/4389/2025 WP(C)/3538/2025	SUDIP KUMAR PANDA VS STATE TRANSPORT AUTHORITY, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //
150	D-WP(C)/4390/2025 WP(C)/3539/2025	SARASWATI UPADHYAY VS STATE OF ODISHA	MANAMOHAN PATTANAYAK VS	// 0 //
151	D-WP(C)/3892/2025 WP(C)/3540/2025	MITHUN GOCHHAYAT VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
152	D-WP(C)/3919/2025 WP(C)/3541/2025	PITABAS ROUT VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// 0 //
153	D-WP(C)/4126/2025 WP(C)/3542/2025	KHIROD PARIDA VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
154	D-WP(C)/4166/2025 WP(C)/3543/2025	PRAVAKAR SETHI VS STATE OF ODISHA	NAMITA PATTNAİK VS	// 0 //
155	D-WP(C)/4366/2025 WP(C)/3544/2025	LAGNAJIT SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
156	D-WP(C)/4416/2025 WP(C)/3545/2025	BIJAY KUMAR RATH VS STATE OF ODISHA	SIDHESWAR MALLİK VS	// 0 //
157	D-WP(C)/4353/2025 WP(C)/3546/2025	AKESH BAG VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
158	D-WP(C)/4264/2025 WP(C)/3547/2025	JOGESH PARIDA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
159	D-WP(C)/4402/2025	AKSHAYA KUMAR RAY	BIJAYA KUMAR BEHERA 1	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/3548/2025	VS THE STATE OF ODISHA	VS	0 //
160	D-WP(C)/1139/2025 WP(C)/3549/2025	ASSISTANT GENERAL MANAGER, BANK OF INDIA, JAYADEV VIHAR BRANCH, BBS VS M/S. RASHMI AGENCY, CUTTACK	BBS VS	0 //
161	D-WP(C)/3861/2025 WP(C)/3550/2025	BISWANATH @ BISA GOCHHAYAT VS STATE OF ORISSA	RAJALAXMI BISWAL VS	0 //
162	D-WP(C)/4368/2025 WP(C)/3551/2025	SUPERINTENDING ENGINEER, BAISINGA CANAL DIVISION, MAYURBHANJ VS THE REGIONAL PROVIDENT FUND, COMMISSIONER II, KEONJHAR	PRABIR KUMAR RAY,A.G.A VS	0 //
163	D-WP(C)/4420/2025 WP(C)/3552/2025	PRAKASH KUMAR PALAI VS STATE OF ODISHA	BANABIHARI RAY VS	0 //
164	D-WP(C)/3151/2025 WP(C)/3553/2025	GITARANI BEHERA VS STATE OF ODISHA	NAMITA PATTANAİK VS	0 //
165	D-WP(C)/4388/2025 WP(C)/3554/2025	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	0 //
166	D-WP(C)/3858/2025 WP(C)/3555/2025	NEPAL GOCCHAYAT VS STATE OF ORISSA	RAJALAXMI BISWAL VS	0 //
167	D-WP(C)/4311/2025 WP(C)/3556/2025	KUNI BEHERA VS STATE OF ODISHA	NIRANJAN LENKA VS	0 //
168	D-WP(C)/3201/2025 WP(C)/3557/2025	JAYA GOPAL CHAKRABARTY VS STATE OF ODISHA	NAMITA PATTANAİK VS	0 //
169	D-WP(C)/4391/2025 WP(C)/3558/2025	FIROJ KUMAR TURUK VS STATE TRANSPORT AUTHORITY, CUTTACK	LALIT KUMAR MAHARANA VS	0 //
170	D-WP(C)/55116/2024 WP(C)/3559/2025	GOURANGA CHARAN RANA VS	PADMANAVA BHUTTA VS	0 //

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171	D-WP(C)/4346/2025 WP(C)/3560/2025	STATE OF ODISHA CHITTA RANJAN PRAHARAJ VS	RAJESH KUMAR MAHAPATRA VS	// // 0
172	D-WP(C)/4496/2025 WP(C)/3561/2025	STATE OF ODISHA SANKARSANA SAMANTARAY VS	AUROBINDA SAHOO VS	// // 0
173	D-WP(C)/3992/2025 WP(C)/3562/2025	STATE OF ODISHA JANAKI PATRA VS	ARUN KUMAR PATRA VS	// // 0
174	D-WP(C)/4349/2025 WP(C)/3563/2025	STATE OF ORISSA HARIHARA SAHOO VS	SANKAR PRAASAD PANI VS	// // 0
175	D-WP(C)/54709/2024 WP(C)/3564/2025	STATE OF ODISHA SNEHALATA KALET VS	GOKULANANDA SAHU VS	// // 0
176	D-WP(C)/4497/2025 WP(C)/3565/2025	STATE OF ODISHA ANUSAYA BEHERA VS	BHASKAR SAMANTARAY VS	// // 0
177	D-WP(C)/4028/2025 WP(C)/3566/2025	STATE OF ODISHA DANDAHARIPUR GP, BALASORE VS	CHITTA RANJAN PATTNAIK VS	// // 0
178	D-WP(C)/4393/2025 WP(C)/3567/2025	STATE OF ODISHA PARTHA PARTIM KARMAKAR VS	LAXMIKANTA TRIPATHY VS	// // 0
179	D-WP(C)/4498/2025 WP(C)/3568/2025	ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH , KALINGA NAGAR SUNITA CHOUDHARY VS	KAJAL SATYAVRATY DEVESH VS	// // 0
180	D-WP(C)/4067/2025 WP(C)/3569/2025	STATE OF ODISHA MID-EAST INTEGRATED STEELS LTD, BHUBANESWAR VS	PRATEIK PARIJA VS	// // 0
181	D-WP(C)/4362/2025 WP(C)/3570/2025	UNION OF INDIA KHIROD BISWAL VS	SRINIVAS MOHANTY VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/4504/2025 WP(C)/3571/2025	BHARAT KUMAR ROUTRAY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
183	D-WP(C)/4499/2025 WP(C)/3572/2025	SAMBHUNATH ROUL VS STATE OF ODISHA	GOPABANDHU MISRA VS	// 0 //
184	D-WP(C)/4399/2025 WP(C)/3573/2025	NARENDRA KUMAR SA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
185	D-WP(C)/4500/2025 WP(C)/3574/2025	DR. SUBHANGA KISHORE DAS VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
186	D-WP(C)/4406/2025 WP(C)/3575/2025	KRUSHNA CHANDRA PANDY VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //
187	D-WP(C)/54986/2024 WP(C)/3576/2025	SCHOOL MANAGING COMMITTEE OF GOVT. PRIMARY SCHOOL, MAHANGA, CUTTACK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
188	D-WP(C)/2427/2025 WP(C)/3577/2025	MAMATA MANI BISWAL @ MAMATA RANI BISWAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
189	D-WP(C)/4409/2025 WP(C)/3578/2025	BIJAY KUMAR BALIARSINGH VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //
190	D-WP(C)/4440/2025 WP(C)/3579/2025	AMULYA KUMAR NAYAK VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
191	D-WP(C)/2586/2025 WP(C)/3580/2025	D. CHANTI VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
192	D-WP(C)/2663/2025 WP(C)/3581/2025	HEMANTA KUMAR MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
193	D-WP(C)/3988/2025	MANAS KUMAR KAR	SUBHASREE MOHANTY	//

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	WP(C)/3582/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/3181/2025 WP(C)/3583/2025	SUNADHAR KATA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
195	D-WP(C)/4312/2025 WP(C)/3584/2025	SANTOSH KUMAR MUDULI VS UNION OF INDIA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// 0 //
196	D-WP(C)/4122/2025 WP(C)/3585/2025	BISWARANJAN ROUT VS STATE OF ODISHA	NAMITA PATTANAIAK VS	// 0 //
197	D-WP(C)/4356/2025 WP(C)/3586/2025	ASUTOSH DEVIPRASAD ROUT VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
198	D-WP(C)/4372/2025 WP(C)/3587/2025	MIR MOHIUDDIN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
199	D-WP(C)/4443/2025 WP(C)/3588/2025	NARENDRA KUMAR SAHOO VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
200	D-WP(C)/4514/2025 WP(C)/3589/2025	JAYADEB NAYAK BEHERA @ JAYA DEV NAYAK BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
201	D-WP(C)/4460/2025 WP(C)/3590/2025	SATYABADI PADHI VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
202	D-WP(C)/4518/2025 WP(C)/3591/2025	LAXMI KANTA PADHI VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
203	D-WP(C)/4468/2025 WP(C)/3592/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
204	D-WP(C)/4503/2025 WP(C)/3593/2025	SUSHIL KUMAR SAHU VS	BASUDEV BARIK VS	// 0

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205	D-WP(C)/4474/2025 WP(C)/3594/2025	THE COLLECTOR-CUM-DISTRICT MAGISTRATE, DHENKANAL SMRUTI RANJAN PARIJA VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// // 0 //
206	D-WP(C)/4482/2025 WP(C)/3595/2025	TRILOCHAN NAYAK VS MEMBER BOARD OF REVENUE, CUTTACK	BRAHMANANDA TRIPATHY VS	// 0 //
207	D-WP(C)/4064/2025 WP(C)/3596/2025	MID - EAST INTEGRATED STEELS LTD., BBSR VS UNION OF INDIA	PRATEIK PARIJA VS	// 0 //
208	D-WP(C)/4490/2025 WP(C)/3597/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	KAJAL SATYAVRATY DEVESH VS	// 0 //
209	D-WP(C)/3882/2025 WP(C)/3598/2025	TITU GOCHHAYAT VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
210	D-WP(C)/4492/2025 WP(C)/3599/2025	SUNITA CHOUDHARY VS STATE OF ODISHA	KAJAL SATYAVRATY DEVESH VS	// 0 //
211	D-WP(C)/4307/2025 WP(C)/3600/2025	DR.SNEHAPRAVA DAS VS STATE OF ODISHA	MANORANJAN DAS VS	// 0 //
212	D-WP(C)/4521/2025 WP(C)/3601/2025	ASHIMA RAO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
213	D-WP(C)/4277/2025 WP(C)/3602/2025	SANTISWARUPA PRADHAN VS STATE OF ODISHA	LALATENDU KANUNGO VS	// 0 //
214	D-WP(C)/4471/2025 WP(C)/3603/2025	RANGALATA BEHERA VS MEMBER BOARD OF REVENUE, ODISHA, CUTTACK.	BRAHMANANDA TRIPATHY VS	// 0 //
215	D-WP(C)/348/2025 WP(C)/3604/2025	KUMUDININ PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //

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216	D-WP(C)/4350/2025 WP(C)/3605/2025	RAUTA MUNDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
217	D-WP(C)/4589/2025 WP(C)/3606/2025	ANIMA DASH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
218	D-WP(C)/3026/2025 WP(C)/3607/2025	MINATI SAHOO VS RECOVERY OFFICER, COURT OF THE RECOVERY OFFICE, DEBTS RECOVERY TRIBUNAL, CUTTACK	SOMA PATNAIK VS	// 0 //
219	D-WP(C)/4228/2025 WP(C)/3608/2025	SUJIT KUMAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
220	D-WP(C)/3576/2025 WP(C)/3609/2025	SABITRI NAYAK VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
221	D-WP(C)/4357/2025 WP(C)/3610/2025	DEEPANJALI SAGARIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
222	D-WP(C)/4378/2025 WP(C)/3611/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
223	D-WP(C)/4595/2025 WP(C)/3612/2025	IDMA KURAMI VS UNION OF INDIA	DR. BINODA KUMAR MISHRA VS	// 0 //
224	D-WP(C)/4359/2025 WP(C)/3613/2025	DILLIP KUMAR BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
225	D-WP(C)/4051/2025 WP(C)/3614/2025	JANARDAN PRADHAN VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
226	D-WP(C)/4512/2025 WP(C)/3615/2025	M/S. L K BROTHERS INFRASTRUCTURE, SUBARNPUR. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
227	D-WP(C)/4464/2025	BENUDHAR SHARMA	AJAY KUMAR TRIPATHY	//

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	WP(C)/3616/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/4562/2025 WP(C)/3617/2025	M/S B.I.INFRASTRUCTURE LLP VS THE EXECUTIVE ENGINEER (ELECT) TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
229	D-WP(C)/4583/2025 WP(C)/3618/2025	SANTILATA GOCHHAYAT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
230	D-WP(C)/4360/2025 WP(C)/3619/2025	ABANI KUMAR BEHERA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
231	D-WP(C)/4371/2025 WP(C)/3620/2025	MIR KAMARUDDIN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
232	D-WP(C)/3987/2025 WP(C)/3621/2025	RAMAKANTA ROUT VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
233	D-WP(C)/4543/2025 WP(C)/3622/2025	DIBYA DARSHAN DALAI VS STATE OF ODISHA	AMLAN MISHRA VS	// 0 //
234	D-WP(C)/4527/2025 WP(C)/3623/2025	PRAVAKAR PUHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
235	D-WP(C)/4545/2025 WP(C)/3624/2025	RAMESH CHANDRA PANDA VS STATE OF ODISHA	BHARAT JALLI VS	// 0 //
236	D-WP(C)/4525/2025 WP(C)/3625/2025	UMESH CHANDRA SAMANTA VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
237	D-WP(C)/4553/2025 WP(C)/3626/2025	LALANA MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
238	D-WP(C)/4524/2025 WP(C)/3627/2025	BISHNU NARAYAN PANY VS	NIHAL RATH VS	// 0

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239	D-WP(C)/4549/2025 WP(C)/3628/2025	STATE OF ODISHA RATIKANTA MOHAPATRA VS	PRAKASH CHANDRA DASH VS	// // 0
240	D-WP(C)/4592/2025 WP(C)/3629/2025	STATE OF ODISHA ANSHUMAN APAT VS	BIJAY KUMAR PARIDA VS	// // 0
241	D-WP(C)/746/2025 WP(C)/3630/2025	STATE OF ODISHA SUKANTI SETHI VS	MANOJ KUMAR MOHANTY VS	// // 0
242	D-WP(C)/3862/2025 WP(C)/3631/2025	STATE OF ODISHA SUDARSAN PATRA VS	PRINOY MOHANTY VS	// // 0
243	D-WP(C)/2038/2025 WP(C)/3632/2025	COLLECTOR CUM D.M., JAIPUR MANAS KUMAR SINGH VS	SURAVI MOHANTY VS	// // 0
244	D-WP(C)/4265/2025 WP(C)/3633/2025	STATE OF ODISHA ANUSWAYA PRUSTY VS	RANJIT MOHANTY VS	// // 0
245	D-WP(C)/4344/2025 WP(C)/3634/2025	STATE OF ODISHA HRUDANANDA NATHI VS	SATYAJIT BEHERA VS	// // 0
246	D-WP(C)/3237/2025 WP(C)/3635/2025	STATE OF ODISHA M/S.PSR CINEMAS, JANATA CITY CENTER, GANJAM VS	SOUMYA RANJAN MOHANTY VS	// // 0
247	D-WP(C)/4026/2025 WP(C)/3636/2025	COLLECTOR AND D.M., GANJAM BANDANA DEORIYA VS	NIHAL RATH VS	// // 0
248	D-WP(C)/4396/2025 WP(C)/3637/2025	STATE OF ODISHA UMAKANTA SWAIN VS	AMIYA KUMAR MOHANTY VS	// // 0
249	D-WP(C)/4599/2025 WP(C)/3638/2025	STATE OF ODISHA DILIP DORA VS	TUKUNA KUMAR MISHRA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/4091/2025 WP(C)/3639/2025	PRASANTA KUMAR BHUYAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
251	D-WP(C)/4029/2025 WP(C)/3640/2025	KABITA NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //
252	D-WP(C)/4418/2025 WP(C)/3641/2025	BIDYADHAR MOHANTY VS STATE OF ODISHA	LAXMAN PRADHAN VS	// 0 //
253	D-WP(C)/4516/2025 WP(C)/3642/2025	DEEPAK KUMAR HOTA VS TAHASILDAR BONTH,BHADRAK	SURESH CHANDRA DASH VS	// 0 //
254	D-WP(C)/4757/2025 WP(C)/3643/2025	JAJATI KESHARI MOHANTY VS STATE OF ODISHA	PRAKASH RANJAN BARIK VS	// 0 //
255	D-WP(C)/4421/2025 WP(C)/3644/2025	DR. SANTANU KUMAR BEHERA VS BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, ROURKELA	HARMOHAN DHAL VS	// 0 //
256	D-WP(C)/4303/2025 WP(C)/3645/2025	SAMIR RANJAN PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //
257	D-WP(C)/4358/2025 WP(C)/3646/2025	RABI CHANDRA DHARUA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //
258	D-WP(C)/4612/2025 WP(C)/3647/2025	MAMATA MANJARI SETHI VS COLLECTOR KENDRAPARA	KISHORE KUMAR MISHRA VS	// 0 //
259	D-ABLAPL/3155/2025 ABLAPL/1335/2025	D. DASARATHI PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KODALA /634 /2024 0 //
260	D-ABLAPL/3295/2025 ABLAPL/1336/2025	RAMESH MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI RURAL PS /529 /2024 0 //
261	D-ABLAPL/2947/2025	BRAJA KISHOR RANA@BRAJA RANA	SURYAKANTA DWIBEDI	RANPUR /3 /2025

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	ABLAPL/1337/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/3025/2025 ABLAPL/1338/2025	ARPITA GHOSH@RAKSHIT VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	JHARSUGUDA /715 /2024 () //
263	D-ABLAPL/3143/2025 ABLAPL/1339/2025	PRAFULLA PEREI VS STATE OF ODISHA	LALITENDU BHUYAN VS	GHASIPURA /36 /2025 () //
264	D-ABLAPL/3243/2025 ABLAPL/1340/2025	TRILOCHAN @ BIKUL SAHU VS STATE OF ODISHA	SATYA PRAKASH MAHAPATRA VS	BARGARH SADAR /5 /2025 () //
265	D-ABLAPL/3309/2025 ABLAPL/1341/2025	SANJAYA KUMAR BISWAL @ BABU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /31 /2025 () //
266	D-ABLAPL/2297/2025 ABLAPL/1342/2025	JAGABANDHU MAHALIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHADRAK RURAL /108 /2022 () //
267	D-ABLAPL/3310/2025 ABLAPL/1343/2025	SUNIL KUMAR BISWAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	AUL /31 /2025 () //
268	D-ABLAPL/3311/2025 ABLAPL/1344/2025	ARUN KUMAR ROUL @ BANTY VS STATE OF ODISHA	SUSANTA KUMAR ROUT VS	KAMAKHYANAGAR /36 /2024 () //
269	D-ABLAPL/3093/2025 ABLAPL/1345/2025	SANJAYA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATTAMUNDAI RURAL PS /15 /2025 () //
270	D-ABLAPL/3352/2025 ABLAPL/1346/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	AIRPORT /17 /2025 () //
271	D-ABLAPL/1947/2025 ABLAPL/1347/2025	AJAYA NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	MOTANGA /254 /2023 () //
272	D-ABLAPL/3360/2025 ABLAPL/1348/2025	ANIL MAHARANA VS	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /363 /2024 ()

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273	D-ABLAPL/3066/2025 ABLAPL/1349/2025	STATE OF ODISHA PRADIP PRADHAN @ PRADIP KUMAR PRADHAN VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// SARANAKUL /13 /2025 ()
274	D-ABLAPL/3354/2025 ABLAPL/1350/2025	STATE OF ODISHA SRIMATI MALLICK VS STATE OF ODISHA	MIHIR KANTA RATH VS	// PIPLI /34 /2025 ()
275	D-ABLAPL/3375/2025 ABLAPL/1351/2025	STATE OF ODISHA G. JEJA RAO @ AZAM VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /507 /2025 ()
276	D-ABLAPL/3100/2025 ABLAPL/1352/2025	STATE OF ODISHA(VIG.) SUCHITRA MAJHI VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// NABARANGAPUR TOWN /25 /2025 ()
277	D-ABLAPL/3241/2025 ABLAPL/1353/2025	STATE OF ODISHA ASHWINI KUMAR BARIK VS STATE OF ODISHA	BHARAT JALLI VS	// / /0 ()
278	D-ABLAPL/3415/2025 ABLAPL/1354/2025	STATE OF ODISHA HARIBANSHA BHOI @ HARI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// KANTAMAL /3 /2025 ()
279	D-ABLAPL/3101/2025 ABLAPL/1355/2025	STATE OF ODISHA KESHORI SENHI BHATRA @ KISHORI SNEHI BHATRA VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// NABARANGAPUR TOWN /24 /2025 ()
280	D-ABLAPL/3416/2025 ABLAPL/1356/2025	STATE OF ODISHA NIRANJAN NAYAK VS STATE OF ODISHA	SUDARSAN BEHERA VS	// RANPUR /352 /2024 ()
281	D-ABLAPL/3373/2025 ABLAPL/1357/2025	STATE OF ODISHA JILU SAMAL VS STATE OF ODISHA	PRADIPTA BEURA VS	// RASOL /19 /2025 ()
282	D-ABLAPL/3419/2025 ABLAPL/1358/2025	STATE OF ODISHA HATUA RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// KANTAMAL /207 /2024 ()
283	D-ABLAPL/3377/2025 ABLAPL/1359/2025	STATE OF ODISHA KANHA ROUT VS STATE OF ODISHA	DILLIP KUMAR MALLIK VS	// RASOL /19 /2025 ()

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284	D-ABLAPL/3423/2025 ABLAPL/1360/2025	GOUTAM KANHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /216 /2024 () //
285	D-ABLAPL/3381/2025 ABLAPL/1361/2025	SUNIL MAHARANA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /29 /2025 () //
286	D-ABLAPL/3407/2025 ABLAPL/1362/2025	MANASH BHOI VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	BADAGODA P.S. /40 /2025 () //
287	D-ABLAPL/2970/2025 ABLAPL/1363/2025	LAXMIKANTA @ LAXMIDHAR ROUT VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	KHUNTUNI /171 /2019 () //
288	D-ABLAPL/3401/2025 ABLAPL/1364/2025	DEBASISH SWAIN @ BABUNA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE KASIA /9 /2025 () //
289	D-ABLAPL/3412/2025 ABLAPL/1365/2025	PRAKASH CHANDRA BISWAL VS STATE OF ODISHA	BHARAT JALLI VS	CRRI /17 /2025 () //
290	D-ABLAPL/3179/2025 ABLAPL/1366/2025	PRAMILA MALLIK VS UNION OF INDIA	KISHORE KUMAR JENA VS	//0 () //
291	D-ABLAPL/3438/2025 ABLAPL/1367/2025	KESHABA BAGHA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /213 /2024 () //
292	D-ABLAPL/3362/2025 ABLAPL/1368/2025	SHAKTI NAIK VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	DHENKANAL SADAR /989 /2024 () //
293	D-ABLAPL/3442/2025 ABLAPL/1369/2025	AJU @ SK. AZHARUDDIN VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	PARADEEP LOCK /153 /2020 () //
294	D-ABLAPL/3329/2025 ABLAPL/1370/2025	AJAYA KUMAR DALAI @ AJAYA DALAI VS STATE OF ODISHA	CHANDAN MISHRA VS	BALIMI /224 /2022 () //
295	D-ABLAPL/3387/2025	MANMOHAN PARIDA	MANORANJAN PADHI	NACHUNI /9 /2025

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	ABLAPL/1371/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/3388/2025 ABLAPL/1372/2025	TARACHANDA PANDE VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	LATHOR /272 /2024 () //
297	D-ABLAPL/3194/2025 ABLAPL/1373/2025	HARINDRA YADAV @ HARENDRA RAY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	SECTOR-15 /2 /2025 () //
298	D-ABLAPL/3390/2025 ABLAPL/1374/2025	TUKUNA KUMAR SAHU VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	MUNIGUDA /14 /2025 () //
299	D-ABLAPL/3261/2025 ABLAPL/1375/2025	BINOD NAG VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /11 /2025 () //
300	D-ABLAPL/3395/2025 ABLAPL/1376/2025	NEHA PAUL @ NEHA CHANDRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	ORIENT /222 /2024 () //
301	D-ABLAPL/3238/2025 ABLAPL/1377/2025	SATYAJIT PARIJA VS STATE OF ODISHA	HARAPRIYA PATRA VS	CHANDRASEKHARPUR /899 /2024 () //
302	D-ABLAPL/3426/2025 ABLAPL/1378/2025	GOPALA BHOI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	MANAMUNDA /346 /2024 () //
303	D-ABLAPL/3400/2025 ABLAPL/1379/2025	NILU RANA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	SAINTALA /105 /2024 () //
304	D-ABLAPL/3292/2025 ABLAPL/1380/2025	ANATH SAHU VS STATE OF ODISHA	ASHOK KUMAR PARIDA VS	KHALLIKOTE /1053 /2024 () //
305	D-ABLAPL/3429/2025 ABLAPL/1381/2025	MAHENDRA DEEP VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	KANTAMAL /209 /2024 () //
306	D-ABLAPL/3432/2025 ABLAPL/1382/2025	LAKHINDRA @ LAXMINDRA BASTIA VS	SAROJ KUMAR MISHRA VS	KANTAMAL /205 /2024 ()

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307	D-ABLAPL/3489/2025 ABLAPL/1383/2025	STATE OF ODISHA BHARAT JAIN @ BHARAT KUMAR JAIN VS STATE OF ODISHA	ANITA SAHOO VS	// TITILAGARH /36 /2025 ()
308	D-ABLAPL/2452/2025 ABLAPL/1384/2025	PRASANTA MOHANTY @ PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	PRAMOD KUMAR SAMANTASINGHAR VS	// KUDANAGARI /23 /2025 ()
309	D-ABLAPL/3384/2025 ABLAPL/1385/2025	MAMATA BALABANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /17 /2025 ()
310	D-ABLAPL/2454/2025 ABLAPL/1386/2025	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	PRAMOD KUMAR SAMANTASINGHAR VS	// KUDANAGARI /23 /2025 ()
311	D-ABLAPL/2971/2025 ABLAPL/1387/2025	GUNAKAR MALLIK VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// SORO /64 /2025 ()
312	D-ABLAPL/2935/2025 ABLAPL/1388/2025	RATNAKAR NAIK VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// DHENKANAL SADAR /854 /2024 ()
313	D-ABLAPL/3371/2025 ABLAPL/1389/2025	SANJIT SAMANTASINGHAR VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// KHURDA SADAR /180 /2024 ()
314	D-ABLAPL/2414/2025 ABLAPL/1390/2025	ASHISH KUMAR DUTTA VS STATE OF ODISHA	ASIT KUMAR JENA VS	// JALESWAR /14 /2025 ()
315	D-ABLAPL/3157/2025 ABLAPL/1391/2025	JOGENDRA BISWAL VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	// SORO /79 /2025 ()
316	D-ABLAPL/3467/2025 ABLAPL/1392/2025	MADILA KRISHNAYA @ M. KRISHNAYA @ KRISHNA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// JARADA /16 /2025 ()
317	D-ABLAPL/3435/2025 ABLAPL/1393/2025	KARTIK BEHERA @ KARTIK VS STATE OF ODISHA	SRITAM MOHANTY VS	// K.NUAGAON /41 /2025 ()

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318	D-ABLAPL/3451/2025 ABLAPL/1394/2025	UTTAM DAS VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /287 /2024 () //
319	D-ABLAPL/3488/2025 ABLAPL/1395/2025	SK.NURTAJ ALI VS STATE OF ODISHA	ANITA SAHOO VS	Bamapada (Industrial Area) /31 /2025 () //
320	D-ABLAPL/3164/2025 ABLAPL/1396/2025	SIBA @ SEBA PRASAD PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /16 /2025 () //
321	D-ABLAPL/3367/2025 ABLAPL/1397/2025	PRASANT DEHURY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	TANGI /22 /2025 () //